

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-51/1997/8179/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Pratim Kumar Bora,
District & Sessions Judge,
Barpeta.

Dated Guwahati, the th 8 September, 2023.

Sub:- **Casual leave.**

Ref:- Your letter No. DJB/4368 dtd. 02.09.2023.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 05.09.2023, alongwith station leave permission, with the official vehicle, at own cost, from the evening of 02.09.2023 till the morning of 07.09.2023,** has been granted. The next senior most Judicial Officer available at the station would remain in charge of your Court and office in your absence.

Yours faithfully,


JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-51/1997/8180/A dated , 08-09-23

Copy to:

✓ 1. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)
